

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 11 of 2014 in
I.A. No. 124 of 2014 in
DFR No. 279 OF 2014

Dated : 10th November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Power Co. of Karnataka Ltd. & Ors. **...Review Petitioner (s)**
Versus.
M/s Himatsingka Seide Ltd. & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sriranga S

Counsel for the respondent (s) : Mr. Siddharth Bawa for R-1
Mr. P.K. Bhalla for R-2

ORDER

We have heard the learned counsel for the parties.

Post the matter for Orders on **12.11.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js